Annexure - 5														
Name of Corporate debto S&S INDUSTRIES AND ENTERPRISES LIMITED						Date of Commencement of Liquiidation			09.04.2021	List of Stakeholders as on 22.02.2025				
List of operational creditors (Government dues)														
Amount in Rs														
SI.M	Details of Ne Department	Government	Details of Date of receipt	Claim Received Amount claimed	Amount of claim admitted	Details Nature of claim	of claim admit Amount covered by lien or	ted wnetner lien / attachment	⁷⁰ snare in total amount	Amount of Contingent claim	Amount of any mutual	Amount of Claim Rejected	Amount of claim under verification	Remarks, if any
1	Employees Provident Fund Organisation	Government dues	07.05.2021	99,82,940.00	45,44,528.00	Pending and belated remittence of Dues	No	NA	29.87%	Nil	Nil	54,38,412.00		 Verified with the books of accounts and the EPFAT order ATA No. 336(13)11 dated 20/09/2011 Claim admitted under Government dues cateogery Your claim is admitted partly for Rs. 23,96,868/- under section 36(4)(a)(ii) and paid. [As the EPF's writ petition before HC is pending & no interim stay has been granted, the dues are computed and allowed as pet the EPFAT order].
2	Employees State Insurance Corporation	Government dues	19.02.2021	79,01,095.00	89,70,297.00	ESI dues	No	NA	58.97%	Nil	Nil	(10,69,202.00)		 Verified with the books of accounts and other supporting documents Claim admitted under Government cateogery Your Claim has been admitted in full for Rs.79,01,095. In addition to your claim, interest portion after the CIRP commencement date to the date of Liquidation has been calculated (@ Rs.527.48/- per day as per your statement) and amounts to Rs. 10,69,202 is also admitted in full. Hence, the total claim for Rs.89,70,297/- is admitted under Section 53(1)(f).
3	Commercial Tax Department	Government dues	16.08.2021	16,97,518.00	16,97,518.00	Tax liability	No	NA	11.16%	Nil	Nil	-		 Claim is verified with books and order There is no liablity provision in the books considering the assessement order passed on 23.07.2021, the claim is admitted Fully Rs.16,97,518 under sec 53(1)(f)
	1	TOTAL				89%			43,69,210.00					